(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,

Registrar (Administration), High Court of Jharkhand Ranchi

File No. XXII(6)/1/2018-19/Apptt.	

Letter No.____/Apptt.

Dated:

a: Office – 0651-2481449 Fax No. – 0651 – 2481116

Corrigendum

To,

All the Principal District & Sessions Judges of the State of Jharkhand Including the Judicial Commissioner, Ranchi

Sub.:- Nomination of the Civil Judge (Junior Division)-Trainee Officers (Group B) for online training during winter vacation from 24.12.2020 to 31.12.2020.

Sir,

Apropos to the subject noted above, the letter & memo no. issued earlier in this regard may be read as 3562 (A) dated 23.12.2020 & 3563 (A) dated 23.12.2020 respectively.

The letter/ memo are modified to this extent only.

This is for your information and needful.

Yours faithfully, **Sd/-** J.P. Singh
Registrar (Administration)

Memo No. 35 9 4 /Apptt.

Dated Ranchi the 29/12/2000

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi/ the Member Secretary, JHALSA/ the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and needful.

Registrar (Administration)

(J.H.C. Sch. 1-7)
From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand,
Ranchi.

a: Office – 0651-2481449 Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

To.

All the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi.

Sub: - Nomination of of the Civil Judge (Jr. Div.) Trainee Officers (Group-B) for online Training during winter vacation from 24.12.2020 to 31.12.2020.

Sir / Madam,

Enclosing herwith a copy of letter bearing No. 3676/JAJ dated 23.12.2020 of the Director, Judicial Academy Jharkhand, Ranchi, I am directed to inform that the Court has been pleased to nominate the Civil Judge (Jr. Div.) Trainee Officers (Group-B) at present undergoing Court annexed Training at their respective palce of posting to attend online Training during winter vacation from 24.12.2020 to 31.12.2020.

You are, therefore, requested to direct all the nominated Officers to attend the aforesaid online Training as per the schedule mentioned in the enclosed letter.

This is for your information and needful.

Yours faithfully, Sd/- J.P. Singh Registrar (Administration) Dated, Ranchi, the 23rd December, 2020

Memo No.3563/Apptt.

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter No. 3676/JAJ dated 23.12.2020 / the Member Secretary, JHALSA / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for information and getting uploaded the letter on the Court's website.

Registrar (Administration)